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STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2013 (AS ON 1.1.2014)

Service	ICLS
Name of officer	B. Srikumar
Designation	Assistant Director
Date of Birth	26-11-1972
Ministry/Office	O/o.Regional Director(SR), Ministry of Corporate Affairs, Chennai
Present Pay	Rs.26600/- (BP + GP) Plus allowances

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Kanchipuram District, Pammal Village Panchayat.	a Ancestral Residential House at No.3, Muthuswamy Street, Pammal, Chennai. [Plot area:2150 Sq.ft.; Building area: 800 Sq.ft	Rs.28000/- on the date of construction [1979]	Not Known	In the name of my father Late Shri P. Balakrishnan	Inheritance from my father Late Shri P. Balakrishnan. House constructed in the year 1979 and subsequently inherited to the legal heirs' consequent to the demise of my father on 25-06-1989.	Nil	House was constructed through HBA availed by my father Late Shri P. Balakrishnan during the year 1978 when he was in Govt. of India Service. Extent of interest: 1/3 <sup>rd</sup> interest [self], (Joint property of mother, one sister and myself)
Name of District sub-division, Taluk and Village in which property is situated.	Name and details of property-housing, lands and other buildings	Cost of construction / acquisition including land in case of house and year when purchased.	*Present value	If not in own name state in whose name held and his/her relationship to the Govt. servant	How acquired whether by purchase lease,** mortgage, inheritance gift or otherwise with date of acquisition and name with whom acquired	Annual Income from the property	Remarks

*B. Srikumar*

Tondiarpet Taluk, Perambur Village	b	Ancestral Residential House at No.11/5/49, Kaviarasu Kannadasan Nagar, Chennai [Plot area: 1600 Sq.ft; Building area 950 sq.ft.	Rs.56000/- on the date of construction [1983]	Not known	Smt. Vanipriya Srikumar, W/o B. Srikumar	Gift by Smt. E. Malliga to her only daughter Smt. Vanipriya Srikumar. House constructed in the year 1983 by Smt. E. Malliga and subsequently gifted to her only daughter Smt. Vanipriya Srikumar, through Gift Deed dated 28-06-2007.	Rs.60000/-	House was constructed during the year 1983 through HBA availed by Smt. E. Malliga, Mother of Smt. Vanipriya Srikumar. [Smt.E.Malliga was a retired H.M of Government School, Govt. of Tamilnadu. <u>Extent of Interest:</u> 100% -Smt. Vanipriya Srikumar, W/o B. Srikumar
Begur Hobli Taluk, Parapana Agrahara Village Panchayat	c	Residential Plot at Old No.15&68/1, New Plot No.52/57, Katha No.248, Parapana Agrahara Village Panchayat, Begur Hobli Taluk. [Plot measuring 1200 sq.ft.	Rs.70000/- on the date of purchase [2002]	Not known	Smt. Vanipriya Srikumar, W/o B. Srikumar	Purchased from Mr. R. Nagarajan, S/o. Mr. Ramaswamy (not related to me)	Nil	Purchased through saving/ Bank loan. <u>Extent of Interest:</u> 100% -Smt. Vanipriya Srikumar, W/o B. Srikumar

Signature:

*B. Srikumar*

Date: 15-01-2014